# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO. 3562** TO BE ANSWERED ON 03<sup>rd</sup> April, 2023

## PAID LEAVES FOR THE ARMED FORCES

## 3562 SHRI MANAS RANJAN MANGARAJ: DR. PRASHANTA NANDA:

Will the Minister of Defence be pleased to state:

(a) whether a policy measure is being sought to provide for greater days of paid leaves for the armed forces;

(b) if so, the details thereof, if not, the reasons therefor;

(c) whether the measure, if any, shall cover factions of the Central Armed Police Forces; and

(d) if not, the reasons therefor?

## ANSWER

#### MINISTER OF STATE IN THE MINISTRY OF DEFENCE

#### (SHRI AJAY BHATT)

(a) & (b): Presently, the days of paid leave granted to personnel in the Armed Forces are adequate and meeting the personnel and organisational requirements. Therefore, no proposal is under consideration for revision of paid leave entitlement in the Armed Forces.

(c) & (d): Does not arise in view of replies given in respect of parts (a) & (b) above.

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